

**COURT – I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 136 of 2012 &  
I.A.No. 253 of 2012**

**Dated: 18<sup>th</sup> December, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Wardha Power Co. Ltd.**

**... Appellant(s)**

**Versus**

**Maharashtra State Electricity Distribution Co.  
Ltd. & Anr.**

**....Respondent(s)**

Counsel for the Appellant(s): Mr. Mr. Sanjay Sen  
Mr. Hemant Singh

Counsel for the Respondent(s) : Ms. Deepa Chawan  
Ms. Ramni Taneja  
Mr. N. Shah for R.1

**ORDER**

The learned counsel for the Appellant has argued the matter for some time.

Post the matter for further submissions of the learned counsel for the Appellant on **29.01.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**ts/mk**